## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:303 ANSWERED ON:10.11.2010 STRIKE IN NLC Ganeshamurthi Shri A.;Tagore Shri Manicka

## Will the Minister of COAL be pleased to state:

(a) whether many employees of the Neyveli Lignite Corporation (NLC) have been demanding salary revision and job security and observing strike for the last several days in the recent past;

(b) if so, the details thereof;

(c) whether production of NLC has come down due to this ongoing strike;

(d) if so, the details thereof; and

(e) the action taken by the Union Government to resolve this strike ?

## Answer

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL AND MINISTER OF STATE (TO IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a): The regular employees had not observed strike. The Contract workmen engaged by the private contractors for executing works in NLC had demanded salary revision & other benefits and went on strike from 19.09.2010. The strike was called off on 27.10.2010.

(b): The contract workmen represented by their Trade Unions issued strike notices during August. 2010 demanding, inter-alia, for hike in wages and other benefits. As the settlement could not be reached despite various conciliation meetings, they commenced strike from 19.09.2010. After several rounds of discussions at various levels, a Memorandum of Understanding was arrived at on 27.10.2010 which culminated into a final settlement on 30.10.2010 before the Chief Labour Commissioner (Central).

(c) & (d): Production was maintained at normal level.

(e): During the period of strike, a day to day monitoring of the situation was carried out and NLC were advised by the Ministry of Coal from time to time to resolve the issue amicably and accordingly the strike was called off on 27.10.2010.